

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.03.2022

**ORDER NO. 62 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** from **18.04.2022** to **22.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.04.2022 to 22.04.2022	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Anti-Dumping matters

Note:

1. Division Bench as constituted by Order No. 17 of 2022 will sit after the Anti Dumping Bench is over. Mr. Ajay Sharma, Member (Judicial) will sit in the single Member Bench after the hearing of Anti Dumping matters is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar